

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-09-2024

Date : 05.09.2024

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
5688/2024	05.09.2024	CRLMA-493/2023	S CHOUDHURY	C.O.		Order Dtd. 2024-09-02	BAIL-2
5689/2024	05.09.2024	BLAPL-8152/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5690/2024	05.09.2024	BLAPL-1026/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5691/2024	05.09.2024	BLAPL-8177/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5692/2024	05.09.2024	BLAPL-8197/2024	BK DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5693/2024	05.09.2024	BLAPL-8223/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5694/2024	05.09.2024	BLAPL-8234/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5695/2024	05.09.2024	BLAPL-8178/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5696/2024	05.09.2024	BLAPL-8175/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5697/2024	05.09.2024	ABLAPL-7896/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5698/2024	05.09.2024	ABLAPL-7680/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5700/2024	05.09.2024	ABLAPL-7805/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5701/2024	05.09.2024	ABLAPL-5434/2024	NK SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5702/2024	05.09.2024	ABLAPL-	D LALA	C.O.	COURT	Order Dtd. 2024-09-03	

		9493/2024			NO. 2 OLD		
5704/2024	05.09.2024	ABLAPL- 9496/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5706/2024	05.09.2024	BLAPL- 8195/2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5708/2024	05.09.2024	ABLAPL- 9493/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5709/2024	05.09.2024	ABLAPL- 9503/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5710/2024	05.09.2024	ABLAPL- 9504/2024	RC ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5712/2024	05.09.2024	ABLAPL- 9512/2024	BK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5713/2024	05.09.2024	ABLAPL- 9506/2024	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5714/2024	05.09.2024	ABLAPL- 6572/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5715/2024	05.09.2024	ABLAPL- 6563/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5716/2024	05.09.2024	ABLAPL- 5680/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5717/2024	05.09.2024	ABLAPL- 7484/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
5719/2024	05.09.2024	ABLAPL- 7483/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
5730/2024	05.09.2024	WP (C) - 19939/2024	A. K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5732/2024	05.09.2024	BLAPL- 2774/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
5733/2024	05.09.2024	BLAPL- 4874/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5734/2024	05.09.2024	BLAPL- 2425/2024	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
5735/2024	05.09.2024	CONTC- 1652/2017	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CONTEMPT

5736/2024	05.09.2024	WP (C) - 11884/2019	H.S. PAIKARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	WRIT BRANCH (DIVISION BENCH-2)
5737/2024	05.09.2024	CRLMC- 2087/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMINAL MISC
5738/2024	05.09.2024	WPC (OA) - 2187/2018	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	OA Branch
5739/2024	05.09.2024	WPC (OA) - 1595/2019	S. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	OA Branch
5740/2024	05.09.2024	WP (C) - 21037/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
5741/2024	05.09.2024	WP (C) - 20522/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5742/2024	05.09.2024	WP (C) - 21012/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5743/2024	05.09.2024	WP (C) - 20678/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5744/2024	05.09.2024	WP (C) - 21211/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5745/2024	05.09.2024	WP (C) - 21081/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5746/2024	05.09.2024	WP (C) - 21135/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5747/2024	05.09.2024	WP (C) - 20797/2024	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5748/2024	05.09.2024	WP (C) - 21325/2024	P.P. RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5749/2024	05.09.2024	WP (C) - 21649/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5750/2024	05.09.2024	WP (C) - 21501/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5751/2024	05.09.2024	WP (C) - 21173/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
5752/2024	05.09.2024	WP (C) - 21705/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5753/2024	05.09.2024	WP (C) - 21164/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-09-02	

					OLD		
5754/2024	05.09.2024	WP (C) - 21708/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5755/2024	05.09.2024	WP (C) - 21141/2024	P.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
5756/2024	05.09.2024	WP (C) - 19239/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-16	
5757/2024	05.09.2024	WP (C) - 35187/2020	K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-8
5758/2024	05.09.2024	CRLMC- 2341/2024	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	CRIMINAL MISC
5759/2024	05.09.2024	CRLMC- 2368/2024	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	CRIMINAL MISC
5760/2024	05.09.2024	CRLMC- 4634/2023	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	CRIMINAL MISC
5761/2024	05.09.2024	WA- 1628/2023	M/S. GOPINATH SETHI, C.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	WRIT APPEAL
5762/2024	05.09.2024	WP (C) - 21134/2024	U.P. BAG	C.O.	COURT NO. 1	Order Dtd. 2024-09-02	
5763/2024	05.09.2024	CONTC- 2582/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-30	
5764/2024	05.09.2024	CONTC- 859/2019	M/S N.SEN, (MR.RABI NARAYAN NAYAK)	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-09-20	CONTEMPT
5765/2024	05.09.2024	CRLMC- 724/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-08	CRIMINAL MISC
5766/2024	05.09.2024	CRLMC- 1626/2024	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-10-01	CRIMINAL MISC
5767/2024	05.09.2024	CRLMC- 2259/2024	R. SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-09-03	CRIMINAL MISC
5768/2024	05.09.2024	CRLMC- 2335/2024	N.K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-09-30	CRIMINAL MISC
5769/2024	05.09.2024	CRLMC- 5547/2023	M.R. ROURTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-09-26	CRIMINAL MISC
5770/2024	05.09.2024	CRLA- 1331/2023	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	CRIMINAL APPEAL
5771/2024	05.09.2024	CRLA- 622/2024	K.K. NATH	C.O.	COURT NO. 7	Order Dtd. 2024-11-27	CRIMINAL APPEAL
5772/2024	05.09.2024	BLAPL- 6122/2024	S.N.SHARMA	C.O.	COURT NO. 7	Order Dtd. 2024-08-23	

5773/2024	05.09.2024	BLAPL-4202/2024	PK DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-31	
5774/2024	05.09.2024	WP (C) - 19878/2024	P.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-11-13	
5775/2024	05.09.2024	BLAPL-6901/2024	S MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-31	
5776/2024	05.09.2024	WP (C) - 20922/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5777/2024	05.09.2024	WP (C) - 20939/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5778/2024	05.09.2024	WP (C) - 21203/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5779/2024	05.09.2024	WP (C) - 20634/2024	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-02	
5780/2024	05.09.2024	WP (C) - 20294/2024	A. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5781/2024	05.09.2024	WP (C) - 20441/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5782/2024	05.09.2024	WP (C) - 20916/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5783/2024	05.09.2024	ABLAPL-9515/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	BAIL-1
5784/2024	05.09.2024	WP (C) - 20189/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5785/2024	05.09.2024	WP (C) - 20254/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5786/2024	05.09.2024	ABLAPL-9505/2024	RANJAN KU SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5787/2024	05.09.2024	WP (C) - 20200/2024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5788/2024	05.09.2024	WP (C) - 19739/2024	D. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5789/2024	05.09.2024	WP (C) - 21052/2024	K. C. PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	
5790/2024	05.09.2024	RVWPET-86/2024	P.C. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-08	CIVIL REVISION
5791/2024	05.09.2024	WP (C) - 21529/2024	D. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5792/2024	05.09.2024	WP (C) - 40826/2023	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-16	WRIT BRANCH-3

5793/2024	05.09.2024	WP (C) - 21444/2024	B. K. DALI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5794/2024	05.09.2024	WP (C) - 40826/2023	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2024-08-16	WRIT BRANCH-3
5795/2024	05.09.2024	WP (C) - 19660/2024	K. C. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5796/2024	05.09.2024	WP (C) - 7467/2016	R.C. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-09-02	WRIT BRANCH-2
5797/2024	05.09.2024	WP (C) - 20042/2024	P. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-10	
5798/2024	05.09.2024	WP (C) - 17997/2023	KARUNAKAR RATH	C.O.	COURT NO. 20	Order Dtd. 2024-08-29	WRIT BRANCH-3
5799/2024	05.09.2024	CRLREV- 281/2022	L. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	CRIMINAL REVISION
5800/2024	05.09.2024	CRLREV- 281/2022	P.K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-09-02	CRIMINAL REVISION
5804/2024	05.09.2024	WP (C) - 21732/2024	B. P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
5805/2024	05.09.2024	WP (C) - 19254/2024	MD. MOKIM	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
5807/2024	05.09.2024	WP (C) - 21533/2024	D. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
5808/2024	05.09.2024	BLAPL- 8148/2024	BISWOJEET LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	
5809/2024	05.09.2024	CMP- 936/2024	A.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-11-14	
5811/2024	05.09.2024	WP (C) - 14672/2024	A. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-11-07	WRIT BRANCH-2
5812/2024	05.09.2024	WP (C) - 18639/2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	WRIT BRANCH-7
5813/2024	05.09.2024	WP (C) - 20831/2024	B. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
5814/2024	05.09.2024	WP (C) - 2011/2024	J.R. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	WRIT BRANCH-3
5815/2024	05.09.2024	CMP- 605/2024	R.K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	WRIT BRANCH-4

5816/2024	05.09.2024	CMP-585/2024	T.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-19	WRIT BRANCH-3
5817/2024	05.09.2024	ABLAPL-7619/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	BAIL-1
5818/2024	05.09.2024	ABLAPL-9519/2024	G R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5819/2024	05.09.2024	ABLAPL-9517/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5820/2024	05.09.2024	ABLAPL-9495/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5821/2024	05.09.2024	CRLMP-1631/2021	U.CH. DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-4
5822/2024	05.09.2024	ABLAPL-9411/2024	S K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2
5824/2024	05.09.2024	ABLAPL-9525/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5825/2024	05.09.2024	ABLAPL-9523/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5826/2024	05.09.2024	ABLAPL-9508/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5827/2024	05.09.2024	MSA-22/2024	K. MANDAL	C.O.	COURT NO. 17	Order Dtd. 2024-10-07	MISC. APPEAL SEC.
5828/2024	05.09.2024	BLAPL-8131/2024	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	BAIL-1
5829/2024	05.09.2024	BLAPL-8011/2024	J R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	
5830/2024	05.09.2024	BLAPL-7998/2024	ABINASH SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	
5831/2024	05.09.2024	BLAPL-7983/2024	GYANARANJAN PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	
5832/2024	05.09.2024	CRLMP-1598/2021	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	WRIT BRANCH-6
5833/2024	05.09.2024	BLAPL-8207/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-09-03	BAIL-2
5834/2024	05.09.2024	BLAPL-6647/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	

5835/2024	05.09.2024	BLAPL-7970/2024	B N SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-09-04	
5836/2024	05.09.2024	ABLAPL-9509/2024	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-09-03	
5838/2024	05.09.2024	WP (C) - 20714/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
5839/2024	05.09.2024	WP (C) - 19431/2024	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-09-04	
5840/2024	05.09.2024	CRLMC-3195/2024	AKHANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	
5841/2024	05.09.2024	WP (C) - 19333/2024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5842/2024	05.09.2024	WP (C) - 19401/2024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5843/2024	05.09.2024	MATA-213/2024	NIRANJAN SINGH (1)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	FIRST APPEAL
5844/2024	05.09.2024	CRLMC-3198/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5845/2024	05.09.2024	MATA-213/2024	S.R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	FIRST APPEAL
5846/2024	05.09.2024	CRLMC-3213/2024	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5847/2024	05.09.2024	CMP-897/2024	PK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-29	
5848/2024	05.09.2024	WP (C) - 21618/2024	B.N. SHADANGI	C.O.	COURT NO. 20	Order Dtd. 2024-09-03	
5849/2024	05.09.2024	CRLMC-3265/2024	S SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	
5850/2024	05.09.2024	WP (C) - 10703/2023	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-2)
5851/2024	05.09.2024	BLAPL-3212/2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5852/2024	05.09.2024	CRLMC-2801/2024	SANKET KANUNGO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
5853/2024	05.09.2024	WP (C) - 32/2023	S. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6

5854/2024	05.09.2024	WP (C) - 21132/2024	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5870/2024	05.09.2024	WP (C) - 14654/2013	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	WRIT BRANCH-5
5871/2024	05.09.2024	WP (C) - 13771/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-09-27	WRIT BRANCH-7
5872/2024	05.09.2024	TRP (C) - 64/2019	B. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	M.J.C.
5873/2024	05.09.2024	TRP (C) - 152/2019	M/S BIKRAM RATH	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	M.J.C.
5874/2024	05.09.2024	WP (C) - 12859/2022	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-18	WRIT BRANCH-4
5875/2024	05.09.2024	TRP (C) - 36/2024	J.P. KAR	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	M.J.C.
5877/2024	05.09.2024	TRP (C) - 36/2024	H.K. BHOLA	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	M.J.C.
5879/2024	05.09.2024	TRP (C) - 138/2024	S.S. PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-11-06	M.J.C.
5880/2024	05.09.2024	WP (C) - 31441/2023	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	WRIT BRANCH-3
5886/2024	05.09.2024	ABLAPL- 5434/2024	N.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
5887/2024	05.09.2024	BLAPL- 6823/2024	AK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
5888/2024	05.09.2024	ABLAPL- 8085/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	
5889/2024	05.09.2024	ABLAPL- 9460/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
5890/2024	05.09.2024	ABLAPL- 9513/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5891/2024	05.09.2024	ABLAPL- 9514/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5892/2024	05.09.2024	ABLAPL- 9492/2024	MANOJ KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5893/2024	05.09.2024	BLAPL- 8244/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5894/2024	05.09.2024	BLAPL-	A. K. BEHERA	C.O.	COURT	Order Dtd. 2024-09-03	

		8213/2024			NO. 2 OLD		
5895/2024	05.09.2024	BLAPL- 8213/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5896/2024	05.09.2024	ABLAPL- 9502/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-2
5897/2024	05.09.2024	ABLAPL- 9497/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5898/2024	05.09.2024	BLAPL- 1966/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	
5899/2024	05.09.2024	ABLAPL- 8660/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5900/2024	05.09.2024	ABLAPL- 9352/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-2
5902/2024	05.09.2024	WP (C) - 8315/2015	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	WRIT BRANCH-6
5903/2024	05.09.2024	WP (C) - 21237/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5904/2024	05.09.2024	WP (C) - 8815/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	WRIT BRANCH-8
5905/2024	05.09.2024	WP (C) - 10319/2024	P K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-8
5906/2024	05.09.2024	SA- 173/1993	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2024-07-30	SECOND APPEAL
5907/2024	05.09.2024	WP (C) - 10735/2024	B K PANDA	C.O.	COURT NO. 21	Order Dtd. 2024-09-04	WRIT BRANCH-6
5908/2024	05.09.2024	WP (C) - 10795/2024	RANJAN KU SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-09-04	WRIT BRANCH-6
5909/2024	05.09.2024	WP (C) - 16026/2024	R K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-09-04	WRIT BRANCH-1
5910/2024	05.09.2024	CRLA- 667/2024	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-11-25	CRIMINAL APPEAL
5911/2024	05.09.2024	CRLA- 667/2024	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-11-25	CRIMINAL APPEAL
5913/2024	05.09.2024	FAO- 179/2024	T BAG	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	MISC. APPEAL SEC.

5914/2024	05.09.2024	RSA-117/2002	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	SECOND APPEAL
5917/2024	05.09.2024	MACA-360/2006	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
5918/2024	05.09.2024	FAO-179/2024	P K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	MISC. APPEAL SEC.
5919/2024	05.09.2024	MACA-453/2007	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
5921/2024	05.09.2024	MACA-777/2008	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	MISC. APPEAL SEC.
5922/2024	05.09.2024	FAO-445/2023	A K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
5924/2024	05.09.2024	WP (C) - 21783/2024	RANJIT SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	
5925/2024	05.09.2024	MACA-185/2008	L.D. KABI	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
5927/2024	05.09.2024	MACA-185/2008	M/S ALOK KUMAR KAR, L.D.KABI	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
5928/2024	05.09.2024	WP (C) - 20743/2024	S SUNANDINI	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
5929/2024	05.09.2024	MACA-186/2008	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
5930/2024	05.09.2024	MACA-186/2008	L.D. KABI	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
5932/2024	05.09.2024	SA-374/1989	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	SECOND APPEAL
5934/2024	05.09.2024	SA-289/2001	A. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-08-31	SECOND APPEAL
5938/2024	05.09.2024	CRLMC-2461/2024	MANASI DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
5940/2024	05.09.2024	CRLMC-2463/2024	MANASI DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
5944/2024	05.09.2024	WP (C) - 21348/2024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
5946/2024	05.09.2024	WP (C) - 21153/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-04	
5948/2024	05.09.2024	WP (C) -	P K SWAIN	C.O.	COURT	Order Dtd. 2024-09-04	

		21043/2024			NO. 1		
5950/2024	05.09.2024	WP (C) - 9990/2019	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-4
5951/2024	05.09.2024	WP (C) - 38458/2020	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-6
5952/2024	05.09.2024	WP (C) - 21159/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-04	
5954/2024	05.09.2024	WP (C) - 21710/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
5956/2024	05.09.2024	WP (C) - 21709/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
5957/2024	05.09.2024	WP (C) - 20076/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
5958/2024	05.09.2024	WP (C) - 20882/2024	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	
5968/2024	05.09.2024	CRLMP- 2443/2023	J. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-09-04	WRIT BRANCH-8
5971/2024	05.09.2024	CRLMP- 28/2022	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-04	WRIT BRANCH-3
5973/2024	05.09.2024	CRLMC- 3185/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
5974/2024	05.09.2024	BLAPL- 8212/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5975/2024	05.09.2024	ABLAPL- 9476/2024	B N SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	BAIL-1
5976/2024	05.09.2024	ABLAPL- 9519/2024	S K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	
5978/2024	05.09.2024	BLAPL- 7693/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-09-03	
5979/2024	05.09.2024	ABLAPL- 8939/2024	YASHOBANT DAS	C.O.	COURT NO. 3	Order Dtd. 2024-08-29	
5981/2024	05.09.2024	WP (C) - 20741/2024	NITYANANDA PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-09-04	
5982/2024	05.09.2024	WP (C) - 20704/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3	Order Dtd. 2024-09-04	
5983/2024	05.09.2024	WP (C) - 20624/2024	S. R. PATTNAIK	C.O.	COURT NO. 3	Order Dtd. 2024-09-04	
5984/2024	05.09.2024	WP (C) - 21083/2024	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	

5985/2024	05.09.2024	CRLREV-443/2024	H. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
5986/2024	05.09.2024	WP (C) - 20807/2024	B. N. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5987/2024	05.09.2024	TRP (C) - 230/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	
5988/2024	05.09.2024	TRP (C) - 261/2024	M. BARAL	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	
5989/2024	05.09.2024	WP (C) - 21598/2024	P. K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
5990/2024	05.09.2024	WP (C) - 21607/2024	P. C. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
5991/2024	05.09.2024	WP (C) - 21543/2024	PRASANJIT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
5992/2024	05.09.2024	WP (C) - 21905/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-07	
5993/2024	05.09.2024	WP (C) - 19054/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
5994/2024	05.09.2024	WP (C) - 20986/2024	S. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
5995/2024	05.09.2024	WP (C) - 21660/2024	S. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5996/2024	05.09.2024	WP (C) - 17922/2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5997/2024	05.09.2024	TRPCRL-75/2024	PITABAS NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	
5998/2024	05.09.2024	TRPCRL-74/2024	PITABAS NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	
5999/2024	05.09.2024	TRP (C) - 263/2024	PABITRA KUMAR DUTTA	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	
6000/2024	05.09.2024	WP (C) - 20869/2024	A PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	
6001/2024	05.09.2024	WP (C) - 19929/2024	GK SUNDARAY	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
6002/2024	05.09.2024	TRP (C) - 252/2024	D. P. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	
6003/2024	05.09.2024	WP (C) - 19421/2024	MR BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
6004/2024	05.09.2024	WP (C) -	AMRESH	C.O.	COURT	Order Dtd. 2024-09-04	

		20802/2024	MOHANTY		NO. 12		
5005/2024	05.09.2024	WP (C) - 19422/2024	MR BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-09-03	
5006/2024	05.09.2024	CRLREV- 410/2024	M. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-08-21	
5007/2024	05.09.2024	WP (C) - 20801/2024	AMRESH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	WRIT BRANCH (DIVISION BENCH-2)
5008/2024	05.09.2024	WP (C) - 20798/2024	AMRESH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	
5009/2024	05.09.2024	WP (C) - 21358/2024	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	
5010/2024	05.09.2024	WP (C) - 20796/2024	AMRESH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	
5011/2024	05.09.2024	WP (C) - 20805/2024	AMRESH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-04	
5012/2024	05.09.2024	WP (C) - 19370/2024	T SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
5013/2024	05.09.2024	WP (C) - 21306/2024	AMRESH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5014/2024	05.09.2024	WP (C) - 21310/2024	AMRESH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5015/2024	05.09.2024	WP (C) - 21311/2024	AMRESH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5016/2024	05.09.2024	WP (C) - 19845/2024	BK BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-02	
5017/2024	05.09.2024	WP (C) - 21312/2024	AMRESH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5018/2024	05.09.2024	WP (C) - 21155/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-31	
5020/2024	05.09.2024	WP (C) - 21314/2024	AMRESH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5021/2024	05.09.2024	ABLAPL- 392/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	
5022/2024	05.09.2024	WP (C) - 21143/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-31	

5023/2024	05.09.2024	WP (C) - 20741/2024	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5024/2024	05.09.2024	WP (C) - 20403/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
5025/2024	05.09.2024	WP (C) - 20838/2024	G. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5026/2024	05.09.2024	WP (C) - 22053/2024	D BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5027/2024	05.09.2024	WP (C) - 20857/2024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-10-08	
5028/2024	05.09.2024	WP (C) - 21107/2024	G JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2024-10-23	
5029/2024	05.09.2024	WP (C) - 20807/2024	SANJAY KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5030/2024	05.09.2024	WP (C) - 22113/2024	D BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	WRIT BRANCH-4
5031/2024	05.09.2024	WP (C) - 20621/2024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5032/2024	05.09.2024	WP (C) - 22017/2024	D BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5033/2024	05.09.2024	WP (C) - 20566/2024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5034/2024	05.09.2024	WP (C) - 21601/2024	AK DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5035/2024	05.09.2024	WP (C) - 21390/2024	PK BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5036/2024	05.09.2024	WP (C) - 20627/2024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5037/2024	05.09.2024	WP (C) - 21087/2024	B BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5038/2024	05.09.2024	WP (C) - 20994/2024	J SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5039/2024	05.09.2024	WP (C) - 20710/2024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5040/2024	05.09.2024	WP (C) - 20789/2024	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	

5041/2024	05.09.2024	WP (C) - 20467/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5042/2024	05.09.2024	WP (C) - 20745/2024	T BAG	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5043/2024	05.09.2024	WP (C) - 20433/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5044/2024	05.09.2024	CRLREV- 460/2024	D. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-03	
5045/2024	05.09.2024	WP (C) - 19811/2024	SK SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
5046/2024	05.09.2024	CRLA- 143/2007	R.K.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	CRIMINAL APPEAL
5047/2024	05.09.2024	WP (C) - 14035/2024	D.RAY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	WRIT BRANCH (DIVISION BENCH-1)
5048/2024	05.09.2024	CRLREV- 429/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-23	
5049/2024	05.09.2024	CRLREV- 463/2024	D. P. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-10-07	
5051/2024	05.09.2024	CRLREV- 458/2024	MANORANJAN PADHI	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
5052/2024	05.09.2024	CRLREV- 464/2024	MANORANJAN PADHI	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
5053/2024	05.09.2024	WP (C) - 21208/2024	S. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5054/2024	05.09.2024	CRLMC- 3183/2024	AK PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
5057/2024	05.09.2024	CRLMP- 1253/2024	S K MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
5059/2024	05.09.2024	WP (C) - 20585/2024	S. C. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5060/2024	05.09.2024	WP (C) - 20587/2024	S. C. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5061/2024	05.09.2024	WP (C) - 20589/2024	S. C. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5062/2024	05.09.2024	WP (C) - 20607/2024	S. C. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	

5063/2024	05.09.2024	WP (C) - 21328/2024	S. C. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5064/2024	05.09.2024	WP (C) - 20612/2024	S. C. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-03	
5065/2024	05.09.2024	CRLMC- 3018/2024	S.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
5068/2024	05.09.2024	WP (C) - 21027/2024	T.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
5069/2024	05.09.2024	WP (C) - 21216/2024	S. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-07	
5070/2024	05.09.2024	WP (C) - 14159/2024	S.P. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-07	WRIT BRANCH-3
5071/2024	05.09.2024	WP (C) - 9485/2024	PRAKASH CHANDRA MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-07	WRIT BRANCH-6
5072/2024	05.09.2024	WP (C) - 21617/2024	P.CH. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-10-07	
5073/2024	05.09.2024	WP (C) - 21787/2024	K.K. RATH	C.O.	COURT NO. 16	Order Dtd. 2024-10-07	
5074/2024	05.09.2024	CRLA- 313/2024	A K BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-09-05	CRIMINAL APPEAL
5076/2024	05.09.2024	CRLMP- 1255/2024	P. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-09-04	
5079/2024	05.09.2024	CRLREV- 415/2024	SATYANARAYAN MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-04	
5080/2024	05.09.2024	ABLAPL- 9554/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-05	BAIL-1
5081/2024	05.09.2024	ABLAPL- 9535/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-05	
5082/2024	05.09.2024	WP (C) - 20926/2012	P.K NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-05	WRIT BRANCH (DIVISION BENCH-3)
5083/2024	05.09.2024	WP (C) - 20926/2012	P.K NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-05	WRIT BRANCH (DIVISION BENCH-3)
50699/2024	05.09.2024	WP (C) - 34177/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13	WRIT BRANCH-1

5703/2024	05.09.2024	WP (C) - 14888/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)
5705/2024	05.09.2024	WP (C) - 15729/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-30	WRIT BRANCH-6
5707/2024	05.09.2024	WP (C) - 8229/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-2)
5711/2024	05.09.2024	OJC- 2347/1997	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-29	WRIT BRANCH (DIVISION BENCH-3)
5724/2024	05.09.2024	CRLMP- 1203/2024	RAJA MUKHERJEE	GENERAL		Annexure	
5731/2024	05.09.2024	WP (C) - 14671/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH-2)
5803/2024	05.09.2024	ABLAPL- 9122/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-08-31	BAIL-1
5810/2024	05.09.2024	ABLAPL- 9103/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-08-31	BAIL-1
5823/2024	05.09.2024	ABLAPL- 6325/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-08-30	
5837/2024	05.09.2024	ABLAPL- 8530/2024	HARAPRASAD PANDA	GENERAL		Order Dtd. 2024-08-22	
5858/2024	05.09.2024	CRLMC- 1439/2011	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2022-03-14	CRIMINAL MISC
5869/2024	05.09.2024	ABLAPL- 9282/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-09-02	
5876/2024	05.09.2024	WP (C) - 21253/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-04	
5878/2024	05.09.2024	WP (C) - 21246/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-03	
5881/2024	05.09.2024	CRLMP- 1598/2021	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-04	WRIT BRANCH-6
5882/2024	05.09.2024	WP (C) - 10091/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-03	WRIT BRANCH-5
5883/2024	05.09.2024	WA- 123/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-04	WRIT APPEAL
5884/2024	05.09.2024	BLAPL- 4202/2024	BABITA DAS	GENERAL		Order Dtd. 2024-08-31	
5885/2024	05.09.2024	CRLMP- 1203/2024	RAJA MUKHERJEE	GENERAL		Annexure	
5977/2024	05.09.2024	WA- 1447/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL
5980/2024	05.09.2024	WP (C) -	PRASANTA	GENERAL		Order Dtd. 2024-09-05	

		18775/2024	KUMAR JOSHI				
5019/2024	05.09.2024	CRLMC-3103/2024	SURYA KANTA BAG	GENERAL		Order Dtd. 2024-09-04	
5050/2024	05.09.2024	WP (C) - 18775/2024	PRASANTA KUMAR JOSHI	GENERAL		Final Order	
5055/2024	05.09.2024	DSREF-1/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-28	
5056/2024	05.09.2024	FAO-584/2019	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2023-04-05	MISC. APPEAL SEC.
5058/2024	05.09.2024	GA-7/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL
5066/2024	05.09.2024	GCRLA-25/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL
5067/2024	05.09.2024	CRLA-488/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-21	CRIMINAL APPEAL
5075/2024	05.09.2024	ABLAPL-9576/2024	RAMANANDA THANAPATI	GENERAL		Order Dtd. 2024-09-05	
5077/2024	05.09.2024	GA-40/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL
5078/2024	05.09.2024	GCRLA-67/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL
50718/2024	05.09.2024	WP (C) - 19837/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50720/2024	05.09.2024	WP (C) - 21162/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50721/2024	05.09.2024	WP (C) - 19211/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50722/2024	05.09.2024	WP (C) - 13165/2019	S MOHANTY	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-3
50723/2024	05.09.2024	WP (C) - 19836/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50725/2024	05.09.2024	WP (C) - 18669/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50726/2024	05.09.2024	WP (C) - 19864/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50727/2024	05.09.2024	WP (C) - 19871/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50728/2024	05.09.2024	WP (C) - 19942/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50729/2024	05.09.2024	WP (C) - 19874/2024	A. K. ACHARYA	GENERAL		Order Dtd. 2024-08-31	
50801/2024	05.09.2024	WP (C) - 24001/2023	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-2

5802/2024	05.09.2024	CRLA-490/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2024-12-12	CRIMINAL APPEAL
5806/2024	05.09.2024	ABLAPL-6579/2020	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-03-30	CRIMINAL MISC
5855/2024	05.09.2024	WP (C) - 8859/2024	K K NATH	GENERAL			WRIT BRANCH-8
5856/2024	05.09.2024	FAO-384/2024	P K SAHOO	GENERAL			
5857/2024	05.09.2024	CRA-261/1998	S PRUSTY	GENERAL			CRIMINAL APPEAL
5859/2024	05.09.2024	WP (C) - 22296/2020	J P BEHERA	GENERAL			WRIT BRANCH-2
5860/2024	05.09.2024	WP (C) - 10201/2024	B RATH	GENERAL		Judgement Dtd. 2024-09-03 Petition, Annexure,	WRIT BRANCH-7
5861/2024	05.09.2024	WP (C) - 977/2024	P K SWAIN	GENERAL			WRIT BRANCH-8
5862/2024	05.09.2024	WP (C) - 1382/2024	P K SWAIN	GENERAL			WRIT BRANCH-4
5863/2024	05.09.2024	WP (C) - 7583/2014	R K BASIK	GENERAL		Order Dtd. 2015-05-06	
5864/2024	05.09.2024	WP (C) - 19063/2023	H K DAS	GENERAL		Order Dtd. 2023-06-23	WRIT BRANCH-8
5865/2024	05.09.2024	WP (C) - 10744/2012	S DAS	GENERAL			
5866/2024	05.09.2024	WP (C) - 34079/2023	L SAHOO	GENERAL		Annexure	WRIT BRANCH-8
5867/2024	05.09.2024	CRLMC-583/2018	SETARAM	GENERAL			CRIMINAL MISC
5868/2024	05.09.2024	FAO-175/2011	K PARIDA	GENERAL			MISC. APPEAL SEC.
5901/2024	05.09.2024	WP (C) - 39890/2023	NIRANJAN SAHU	GENERAL			WRIT BRANCH-1
5912/2024	05.09.2024	CRLMP-976/2024	H K DASH	GENERAL			WRIT BRANCH-8
5915/2024	05.09.2024	ARBA-40/2022	G S DAS	GENERAL			M. J. C.
5916/2024	05.09.2024	ABLAPL-3672/2023	A K BEHERA	GENERAL		Annexure	BAIL-1
5920/2024	05.09.2024	ABLAPL-6177/2024	B N SAHOO	GENERAL			BAIL-1

5923/2024	05.09.2024	ABLAPL-6337/2024	B N SAHOO	GENERAL			BAIL-1
5926/2024	05.09.2024	CMP-654/2024	K K PANIGRAHI	GENERAL		PetitionAnnexure,	WRIT BRANCH-4
5931/2024	05.09.2024	WP (C) - 17198/2020	P K ROUSTRAY	GENERAL			WRIT BRANCH-3
5933/2024	05.09.2024	CRLA-336/2003	H JENA	GENERAL			CRIMINAL APPEAL
5935/2024	05.09.2024	WP (C) - 15809/2024	K BEHERA	GENERAL		Order Dtd. 2024-09-03	WRIT BRANCH-7
5936/2024	05.09.2024	BLAPL-6966/2024	R K MALLICK	GENERAL			
5937/2024	05.09.2024	CRLMC-35/2021	R K MALLICK	GENERAL		Order Dtd. 2021-12-23	CRIMINAL MISC
5939/2024	05.09.2024	MA-682/2001	NIRANJAN ROUT	GENERAL		Order Dtd. 2015-07-03Petition,Annexure,Misc.case,	MISC. APPEAL SEC.
5941/2024	05.09.2024	BLAPL-6956/2024	R K MALLICK	GENERAL			
5942/2024	05.09.2024	TRP (C) - 103/2024	R K MALLICK	GENERAL			M. J. C.
5943/2024	05.09.2024	TRP (C) - 428/2023	R K MALLICK	GENERAL			M. J. C.
5945/2024	05.09.2024	WP (C) - 8698/2009	S S BISWAL	GENERAL			
5947/2024	05.09.2024	WP (C) - 18630/2024	S N MISHRA	GENERAL			
5949/2024	05.09.2024	ABLAPL-8060/2024	H DAS	GENERAL			
5953/2024	05.09.2024	WP (C) - 28198/2019	B BEHERA	GENERAL			WRIT BRANCH-4
5955/2024	05.09.2024	FAO-298/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5959/2024	05.09.2024	FAO-297/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5960/2024	05.09.2024	FAO-296/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5961/2024	05.09.2024	CRLMC-3109/2023	NIRANJAN SAHU	GENERAL			CRIMINAL MISC
5962/2024	05.09.2024	FAO-287/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5963/2024	05.09.2024	FAO-286/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.

5964/2024	05.09.2024	FAO-285/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5965/2024	05.09.2024	FAO-272/2024	A K PANDA	GENERAL		Order Dtd. 2024-12-10	MISC. APPEAL SEC.
5966/2024	05.09.2024	FAO-299/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5967/2024	05.09.2024	ABLAPL-9317/2024	ANITA SAHOO	GENERAL		Order Dtd. 2024-09-02	
5969/2024	05.09.2024	FAO-308/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5970/2024	05.09.2024	FAO-283/2024	A K PANDA	GENERAL		Order Dtd. 2024-08-30	MISC. APPEAL SEC.
5972/2024	05.09.2024	CRLMC-537/2024	G BARIK	GENERAL		Order Dtd. 2024-02-29Annexure,	

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